

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:98
ANSWERED ON:01.08.2011
ILO PROTOCOL ON CHILD LABOUR
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken any decision to ratify the protocol drafted by the International Labour Organisation (ILO) for the elimination of child labour;
- (b) the number of countries that have notified the said protocol;
- (c) the details of the number of child labourers in the country during the last three years;
- (d) the steps taken by the Government to check child labour during the said period; and
- (e) whether the success rate of efforts made to check child labour is not satisfactory?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): As per information received from International Labour Organisation, the ILO has not developed any protocol for the elimination of child labour.
- (b): In view of above, does not arise.
- (c): As per Census 2001 figures there were 1.26 crore working children in the country in the age group of 5-14. As per the Survey conducted by National Sample Survey Organisation (NSSO) in 2004- 05, the number of working children in the country were estimated as 90.75 lakh.
- (d): The Government of India has adopted a multi-pronged strategy for eradication of child labour which is as follows:
 - (i) A legislative action plan in the form of Child Labour (Prohibition & Regulation) Act, 1986.
 - (ii) Project-based action plan in areas of high concentration of Child Labour under National Child Labour Project Scheme.
 - (iii) Focus on general development programmes for the benefit of the families of Child Labour.
- (e): The above measures have yielded positive results in eradication of child labour.